

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	BIPIN KUMAR SRIVASTAVA VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For Applicant

Mr. Kumarjit Banerjee, Adv.

Ms. Sanchari Chakraborty, Adv.

Mr. Aadil Naushad, Adv.

Mr. Shailendra Singh, Adv.] For Respondent

Mr. Anil Chaudhuri, Adv.

ORDER

1. Ld. Sr. Counsel/Ld. Counsels for the parties present.
2. Let this matter be adjourned to **19.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**